Post Offer Public Announcement for the attention of the Shareholders of
SKANSKA CEMENTATION INDIA LTD

Registered Office: Apeejay House, Dinshaw Vachha Road, Mumbai 400020

The details subsequent to the completion of Open Offer formalities with respect to (a) Public Announcement [PA] dated October 13, 2004 issued pursuant to and in compliance with among others, Regulation No. 10 and 12 of Chapter No. III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto [SEBI Takeover Regulations / Regulations] and (b) Letter of Offer dated November 25, 2004 sent to shareholders of Skanska Cementation India Ltd [SCIL] and (c) Supplementary Public Announcement dated December 06, 2004 and (d) Supplementary Public Announcement dated December 24, 2004 and (e) Supplementary Public Announcement dated February 28, 2005 by Ind Global Corporate Finance Pvt Ltd, Managers to the Offer on behalf of Italian-Thai Development Public Company Limited [ITD] {Acquirer Company} are as under:

1. Name of the Target Company	Skanska Cementation India Ltd
2. Name of Acquirer Company	Italian-Thai Development Public Company Limited
3. Name of Managers to the offer	Ind Global Corporate Finance Pvt Ltd
4. Name of the Registrars to the offer	Tata Consultancy Services Ltd
5. Offer Details	Offer to acquire 9,04,390 fully paid up Equity Shares of the Face Value of Rs. 10/- each representing 19.63% of the voting paid up equity share capital as at the expiration of 15 days after the closure of the public offer at a price of Rs. 209.00 per fully paid up equity share
6. Date of opening of the offer	January 06, 2005 [as per revised schedule]
7. Date of closure of the offer	January 25, 2005 [as per revised schedule]

8. Details of the acquisition:

Sl. No.	Particulars	Proposed in the Letter of Offer		Actuals	
1	Offer price [Rs]	209.00		209.00	
2	Share holding of acquirers prior to Memorandum of Understanding [MOU] and Share Purchase Agreement [SPA]	Number : 0 Percent : 0.00		Number : 0 Percent : 0.00	
3	Shares acquired by way of MOU and SPA [no market purchases]	Number : 37,02,171 Percent : 80.37		Number : 37,02,171 Percent : 80.37	
4	Shares acquired in the open offer	Number : 9,04,390 Percent : 19.63		Number : 5,067 Percent : 0.11	
5	Size of the open offer ie No of shares multiplied by offer price per share	Rs. 18,90,17,510/-		Rs. 10,59,003	
6	Shares acquired after PA but before 7 working days prior to offer closure date	Not Applicable		Nil	
7	Post offer share holding of Acquirers (2+3+4+6)	Number : 46,06,561 Percent : 100.00		Number : 37,07,238 Percent : 80.48	
	Pre & Post offer Public share	Pre offer	Post offer	Pre offer	Post offer

8	holding				
	Number	9,04,390	0	9,04,390	8,99,323
	Percent	19.63	0.00	19.63	19.52

9. Status of the Escrow Account : A sum of Rs. 11,00,000/- was transferred from domestic Cash Escrow Account of Rs. 21,05,13,777.26 to Special Account opened for the purpose of making payment to 51 resident shareholders whose 5,067 shares have been accepted under the Offer. No shareholder has withdrawn the shares tendered during the offer period. No shares were tendered by non resident shareholders. Balance amount in the escrow account ie Rs. 20,94,13,777.26 was released by HDFC Bank Ltd to the Acquirer Company on April 08, 2005.

10. Payment of interest, if any: Eligible shareholders / beneficial owners were paid interest at the rate of 10% pa for the delay in payment of purchase consideration for the period from January 11, 2005 ie beyond 90 days from the date of Public Announcement of October 13, 2004 to actual date of release of purchase consideration ie till March 30, 2005 as directed by SEBI vide their letter dated December 20, 2004, in terms of Regulation 22(12) of SEBI Takeover Regulations.

11. Status of investor complaints received, if any: No investor complaints are pending.

Acquirer Company i.e. Italian-Thai Development Public Company Limited and Directors of Italian-Thai Development Public Company Limited accept joint and several responsibility for the information contained in this Post Offer Public Announcement and also for their obligations as laid down in SEBI Takeover Regulations.

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

Registrars to the Offer:

LOGO **Tata Consultancy Services Ltd**
[Unit: Skanska Cementation India Ltd]
Park West-II, Raheja Estate
Kulupwadi Road
Borivali East, Mumbai 400066
Tel. No. 022 56689824/29
Fax No. 022 56689799
Email: d.pednekar@tcs.com
SEBI Reg No: INR 000000 205
Contact : D P Pednekar

Issued on behalf of Acquirer Company i.e. Italian-Thai Development Public Company Limited, No. 2034/132-161, Italthai Tower Building, New Petchburi Road, Bangkapi, Huaykwang, Bangkok, 10320, Thailand.

Issued by: Managers to the Offer

LOGO **Ind Global Corporate Finance Pvt Ltd**
[A Member of **Ernst & Young Pvt Ltd**]
19th Floor, Express Towers
Nariman Point, Mumbai 400 021

Tel: 91 22 2282 5000
Fax: 91 22 2282 6000
Email: igcf@in.ey.com
SEBI Reg No: MB / INM 0000 10700
Contact : Dhanraj N Uchil

Place: Mumbai
Date: April 15, 2005